

No.K-13011/03/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 03rd August, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (2) of article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Vineet Saran, Chief Justice of the Orissa High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.


3/8/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To


The Manager,
Government of India Press,
FARIDABAD

No. K. 13011/03/2018-US.I

Dated 03.08.2018

Copy to:-

1. Shri Justice Vineet Saran, Chief Justice, Orissa High Court, Cuttack.
2. The Secretary to the Governor, Odisha, Bhubaneswar.
3. The Secretary to the Chief Minister, Odisha, Bhubaneswar.
4. The Secretary to the Chief Justice, Orissa High Court, Bhubaneswar.
5. The Chief Secretary, Government of Odisha, Bhubaneswar.
6. The Registrar General, Orissa High Court, Cuttack.
7. The Accountant General, Odisha, Bhubaneswar.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
- ✓ 10. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978